

1	2	3	4	5	6	7
1.7.2013	423.97	201	315.08	118	739.05	319
1.10.2013	361.00	140	190.33	72	551.33	212
1.1.2014	280.47	112	146.98	138	427.45	250
1.4.2014	178.34	70	202.78	142	381.12	212
1.7.2014	398.01	201	212.36	118	610.37	319
1.10.2014	322.63	140	154.22	72	476.85	212
1.1.2015	251.13	138.00	117.43	76.10	368.56	214.10
1.4.2015	172.21	74.60	170.94	135.80	343.15	210.40
1.7.2015	386.80	275.80	158.95	135.40	545.75	411.20

Note 1: Revised norms is w.e.f. 22.1.2015

Note 2: Foodgrains Stocking norms includes Strategic Reserve of 30 lakh tons of wheat and 20 lakh tons of rice

#### Malpractices in distribution of ration provided to BPL category consumers

†1367. MIR MOHAMMAD FAYAZ:

SHRI NAZIR AHMED LAWAY:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- the items and their prices distributed by Government through Fair Price Shops (FPS) to the consumers belonging to BPL category;
- the State-wise, price-wise and year-wise details of distributed ration items during last five years;
- whether Government has received any complaints that genuine BPL consumers are not getting these items or complaints regarding malpractices therein; and
- if so, details of the action taken by Government in the matter?

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAM VILAS PASWAN): (a) and (b) Targeted Public Distribution System (TPDS) is operated under the joint responsibility of the Central and the State/UT Governments wherein the operational responsibility for distribution of foodgrains within the States/UTs to the beneficiaries through Fair Price Shops (FPSs) rest with the concerned States/UT Governments.

†Original notice of the question was received in Hindi.

However, to ensure adequate supply of foodgrains, Government of India is making allocation of foodgrains (rice, wheat and coarse grains) to the States/UTs @ 35 kg./family/month for Antyodaya Anna Yojana (AAY) and Below Poverty Line (BPL) families under the existing TPDS and @ 5 kg. per person/month for priority category and 35 kg./family/month for AAY under National Food Security Act, 2013 (NFSA) at the following prices in ₹ per kg:

Category	Rice	Wheat	Coarse grains
<b>Under existing TPDS</b>			
AAY	3.00	2.00	1.50
BPL	5.65	4.15	3.00
<b>Under NFSA</b>			
Priority/AAY	3.00	2.00	1.00

Statement giving allocation and offtake of foodgrains for BPL category (including AAY) for the period 2010-11 to 2014-15 is given in the Statement-I (See below). Statement showing allocation and offtake of foodgrains (rice+wheat) of special adhoc additional allocations made during 2010-11 to 2014-15 under TPDS is given in the Statement-II (See below).

The Retail Issue Price (RIP) of the sugar in Public Distribution System (PDS) is ₹ 13.50 per kg. *w.e.f.* 01.03.2002. However, the Central Government has recently given liberty to the State Governments/UTs to either absorb the additional cost, if any, on account of handling, transportation and dealer's commission or pass it on to consumers by including it in the RIP.

The State-wise details of allocation of sugar for PDS during the years 2010-11, 2011-12 and 2012-13 is given in the Statement-III (See below). As reported by States/UTs, the State-wise quantity of sugar distributed in the PDS during the financial year 2013-14 (*w.e.f.* 1st June, 2013) and 2014-15 is given in the Statement-IV (See below).

In so far as distribution of Superior Kerosene Oil (SKO) through PDS is concerned, the role of Ministry of Petroleum and Natural Gas, Government of India is limited to only allocation of subsidized PDS SKO to State /UT Governments, under PDS Scheme. Further

distribution of PDS SKO to beneficiaries including BPL families, is the responsibility of the State/UT Governments as per their respective eligibility criteria. State/UT-wise, PDS SKO allocations made during last five years and the current year is given in the Statement-V (*See below*). PDS SKO is already being sold below the desired market price. At present, it is being sold at ₹ 15.24/litre (at Mumbai).

Further, in order to make FPS operations economically viable, State/UT Governments have been advised to allow FPS licensees to enlarge basket of commodities by allowing sale of non-PDS items for daily use as per local requirements. So far 17 State/UT Governments have reported selling of non-PDS items through FPSs such as edible oil, pulses, milk powder, soaps etc. the details of which is given in the Statement-VI (*See below*).

(c) and (d) There have been complaints about irregularities in the functioning of the TPDS including genuine BPL consumers not getting items under PDS, malpractices, etc. in some States/regions in the country. Since the operational responsibilities for implementation of TPDS within the State/UT rest with the State/UT Governments concerned, as and when complaints are received by the Government from individuals and organizations as well as through press reports, these are referred to the State/UT Governments concerned, if required, for inquiry and appropriate action.

**Statement-I**

*Allocation and Offtake of foodgrains for BPL category (including AAY) for the period 2010-11 to 2014-15*

		(in thousand tons)									
Sl. No.	States/ UTs	2010-11		2011-12		2012-13		2013-14*		2014-15*	
		Allocation	Offtake	Allocation	Offtake	Allocation	Offtake	Allocation	Offtake	Allocation	Offtake
1	2	3	4	5	6	7	8	9	10	11	12
1.	Andhra Pradesh	1706.376	1699.242	1706.376	1644.050	1706.376	1697.779	1706.376	1350.639	1172.955	821.831
2.	Arunachal Pradesh	41.496	35.279	41.496	35.901	41.496	40.866	41.496	41.795	41.496	40.700
3.	Assam	770.916	759.330	770.916	765.414	770.916	764.972	770.916	766.079	770.916	756.168
4.	Bihar (NFSA)	2739.792	2568.864	2739.792	2424.382	2739.792	2458.425	2921.051	2673.272	4914.900	3937.979
5.	Chhattisgarh (NFSA)	787.632	779.121	787.632	774.518	787.632	783.635	913.443	872.260	1337.466	1329.701
6.	Delhi (NFSA)	171.780	150.522	171.780	144.183	171.780	156.941	189.568	159.799	220.691	234.099
7.	Goa	11.568	11.773	11.640	11.523	11.640	11.675	11.640	11.603	11.640	10.646
8.	Gujarat	890.448	896.543	890.448	832.335	890.448	833.015	890.448	912.106	890.448	876.753
9.	Haryana (NFSA)	331.392	327.897	331.392	340.143	331.392	338.462	455.579	393.912	795.000	732.473
10.	Himachal Pradesh (NFSA)	215.880	202.007	215.880	211.309	215.880	212.360	200.916	186.433	185.952	180.705
11.	Jammu and Kashmir	309.084	305.677	309.084	311.169	309.084	310.048	309.084	306.266	309.084	275.982
12.	Jharkhand	1005.492	930.366	1005.492	968.329	1005.492	962.372	1005.492	997.317	1005.492	924.674
13.	Karnataka (NFSA)	1314.276	1275.636	1314.276	1277.699	1314.276	1253.127	1604.793	1659.759	2542.657	2313.096
14.	Kerala	652.608	667.256	652.608	651.446	652.608	650.521	652.608	662.655	652.608	634.572
15.	Madhya Pradesh (NFSA)	1732.476	1914.209	1732.476	2031.465	1732.386	2778.472	1822.646	1891.618	3194.247	2911.381
16.	Maharashtra (NFSA)	2744.304	2601.188	2744.304	2521.777	2744.304	2559.927	3037.186	2895.583	4527.492	4045.524
17.	Manipur	69.732	43.580	69.732	87.974	69.732	70.135	69.732	69.022	69.732	69.918

1	2	3	4	5	6	7	8	9	10	11	12
18.	Meghalaya	76.860	74.917	76.860	76.765	76.860	76.797	76.860	76.862	76.860	76.861
19.	Mizoram	28.560	26.377	28.560	26.711	28.560	26.960	28.560	26.760	28.560	25.737
20.	Nagaland	52.080	55.694	52.080	56.239	52.080	57.609	52.080	50.808	52.080	56.022
21.	Odisha	1696.692	1639.940	1696.692	1676.349	1696.692	1689.978	1696.692	1701.546	1696.692	1706.604
22.	Punjab (NFSA)	196.536	166.816	196.536	170.389	196.536	156.558	360.084	343.168	870.120	191.434
23.	Rajasthan (NFSA)	1021.020	1019.846	1021.020	1007.671	1021.020	1005.199	1906.296	1832.734	2791.572	2723.600
24.	Sikkim	18.240	16.941	18.240	19.418	18.240	19.109	18.240	18.733	18.240	16.810
25.	Tamil Nadu	2042.376	2029.006	2042.376	2017.481	2042.376	2057.775	2042.376	2074.164	2042.376	1757.417
26.	Telangana	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	533.421	224.665
27.	Tripura	123.900	117.280	123.900	125.036	123.900	122.297	123.900	122.815	123.900	123.237
28.	Uttar Pradesh	4485.180	4496.098	4485.180	4636.147	4485.180	4490.371	4485.180	4495.265	4485.180	4108.929
29.	Uttarakhand	209.172	221.363	209.172	201.367	209.172	208.848	209.172	207.597	209.172	238.985
30.	West Bengal	2175.264	2027.122	2175.264	1913.294	2175.264	2133.014	2175.264	2044.474	2175.264	2221.683
31.	Andaman and Nicobar Islands	7.140	4.080	7.140	4.837	7.140	3.462	7.350	6.169	6.096	5.347
32.	Chandigarh (NFSA)	4.380	3.657	4.380	3.617	4.380	3.847	4.825	4.287	13.096	10.598
33.	D&N Haveli	7.224	1.832	7.224	7.584	7.224	7.256	7.224	8.204	7.224	7.959
34.	Daman & Diu	1.680	0.513	1.680	2.319	1.680	1.761	1.680	0.369	1.680	1.173
35.	Lakshadweep	1.260	1.490	1.260	1.260	1.260	1.246	1.260	0.770	1.260	1.764
36.	Puducherry	35.112	32.865	35.112	31.475	35.112	32.476	35.112	22.704	35.112	5.696
TOTAL		27677.928	27104.327	27678.000	27011.576	27677.910	27977.295	29835.129	28887.547	37810.681	33600.723

\* Allocation and off-take during 2013-14 and 2014-15 includes AAY allocation and off-take data under NFSA

**Statement-II**

*Statement showing Allocation and Offtake of Foodgrains (Rice+Wheat) of Special Adhoc Additional Allocations made during 2010-11 to 2014-15 under TDPS*

(In Thousand Tons)

Sl.No.	States/UTs	2010-11		2011-12				2012-13				2013-14		2014-15	
		BPL Allocation 7.9.2010 and 6.1.2011		BPL Allocation 16.5.2011		Allocation made to Poorest/ Backward Districts		BPL Allocation July, 2012		Allocation made to Poorest/ Backward Districts		BPL Allocation 19.9.2013		BPL Allocation 31.3.2014 & 7.7.2014	
		Allocation	Off- Take	Allocation	Off- Take	Allocation	Off- Take	Allocation	Off- Take	Allocation	Off- Take	Allocation	Off- Take	Allocation	Off- Take
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
1.	Andhra Pradesh	511.570	510.338	311.570	297.194	116.797	115.093	311.570	269.020	14.244	11.698	311.570	235.079	216.797	155.653
2.	Arunachal Pradesh	12.592	7.180	7.592	6.009	0.737	0.737	7.592	7.331	0.307	0.118	7.592	0.000	7.703	6.474
3.	Assam	290.794	171.081	220.794	199.829	15.340	14.544	190.794	184.495	26.273	19.739	140.794	97.900	142.828	129.636
4.	Bihar (NFSA)	500.214	325.882	600.214	474.756	596.511	312.511	500.213	368.367	595.395	267.211	500.213	256.181	0.000	0.000
5.	Chhattisgarh (NFSA)	143.784	194.411	143.784	143.434	131.952	135.836	143.784	132.080	307.274	275.102	143.784	0.000	0.000	0.000
6.	Delhi (NFSA)	31.364	23.369	31.364	29.976	0.000	0.000	31.364	0.000	0.000	0.000	31.364	0.000	0.000	0.000
7.	Goa	3.680	3.374	3.680	3.849	0.000	0.000	3.680	3.985	0.000	0.000	3.680	0.000	3.734	2.239
8.	Gujarat	162.572	132.874	162.572	163.038	51.502	51.886	321.472	256.034	21.455	13.508	162.572	153.925	164.918	144.355

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
9.	Haryana (NFSA)	60.504	22.076	60.504	39.618	9.739	3.391	60.504	59.606	7.164	3.969	60.504	0.000	0.000	0.000
10.	Himachal Pradesh (NFSA)	39.416	29.491	39.416	27.489	11.537	11.420	39.416	30.447	11.537	8.210	39.416	0.000	0.000	0.000
11.	Jammu and Kashmir	56.440	56.970	56.440	52.369	11.757	10.654	56.440	51.706	14.255	14.253	56.440	0.000	57.244	44.962
12.	Jharkhand	183.584	126.175	183.584	86.158	132.229	117.540	183.584	133.165	131.781	108.183	183.584	106.167	186.237	149.255
13.	Karnataka (NFSA)	239.946	233.571	239.946	239.989	31.395	31.370	239.946	239.006	31.395	30.182	239.946	49.716	0.000	0.000
14.	Kerala	125.653	125.553	119.168	119.092	5.068	5.068	306.104	264.199	1.232	1.232	119.168	51.010	120.890	120.926
15.	Madhya Pradesh (NFSA)	516.324	6.668	316.324	270.063	278.044	113.963	316.324	0.000	206.620	0.000	316.324	1.189	0.000	0.000
16.	Maharashtra (NFSA)	501.060	286.014	501.060	294.409	105.812	84.957	501.059	272.404	0.000	0.000	501.059	0.000	0.000	0.000
17.	Manipur	17.730	16.921	12.730	12.730	1.215	1.199	12.730	12.730	0.381	0.374	12.730	9.120	12.914	12.930
18.	Meghalaya	19.034	11.200	14.033	14.213	1.719	1.308	14.033	14.020	0.000	0.000	14.033	12.002	14.238	14.317
19.	Mizoram	10.214	11.436	10.214	8.542	0.159	0.159	9.594	9.099	0.159	0.159	5.214	0.000	5.288	4.789
20.	Nagaland	14.510	15.132	19.510	19.615	0.315	0.376	17.010	17.075	0.315	0.254	9.510	0.000	9.646	9.750
21.	Odisha	252.906	190.414	252.906	151.273	143.933	143.702	252.906	192.616	204.647	112.241	252.906	137.015	256.561	143.403
22.	Punjab (NFSA)	35.888	28.664	35.888	34.235	1.839	1.839	35.888	0.000	1.839	0.000	35.888	0.000	0.000	0.000

23.	Rajasthan (NFSA)	236.420	221.277	186.420	179.772	99.054	70.182	186.420	174.464	81.278	81.481	186.420	0.000	0.000	0.000
24.	Sikkim	4.498	4.499	10.778	6.286	0.264	0.169	3.298	3.297	0.440	0.441	3.298	0.475	3.346	3.307
25.	Tamil Nadu	372.918	353.252	377.918	378.430	40.948	40.359	508.918	507.146	40.948	39.285	372.918	250.064	378.306	367.467
26.	Telangana			0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	99.273	38.515
27.	Tripura	22.622	22.623	22.622	22.093	2.734	2.230	34.071	34.487	1.746	1.746	22.622	22.624	22.951	22.954
28.	Uttar Pradesh	818.880	508.498	818.880	629.003	316.724	299.744	818.879	740.242	159.556	97.642	818.879	71.989	830.707	552.287
29.	Uttarakhand	38.188	15.300	38.188	31.891	2.602	2.598	38.188	35.279	1.681	1.681	38.188	0.000	38.736	4.676
30.	West Bengal	397.152	291.327	397.152	325.987	259.315	130.411	397.152	383.272	259.315	36.713	397.152	85.182	402.889	218.486
31.	Andaman and Nicobar Islands	2.146	0.455	2.146	1.820	0.000	0.000	2.146	0.667	0.000	0.000	2.146	0.000	2.177	0.000
32.	Chandigarh (NFSA)	1.764	0.555	1.764	1.635	0.000	0.000	1.764	0.588	0.000	0.000	1.764	0.000	0.000	0.000
33.	Dadra and Nagar Haveli	1.382	0.692	1.382	0.017	0.000	0.000	1.382	0.493	0.000	0.000	1.382	0.037	1.404	1.091
34.	Daman and Diu	0.268	0.112	0.268	0.032	0.000	0.000	0.268	0.178	0.000	0.000	0.268	0.048	0.271	0.208
35.	Lakshadweep	0.230	0.000	0.230	0.230	0.000	0.000	0.230	0.207	0.000	0.000	0.230	0.000	0.233	0.188
36.	Puducherry	6.442	1.567	10.711	8.492	0.000	0.000	6.442	3.835	0.000	0.000	6.442	0.000	6.536	0.000
GRAND TOTAL		5000.004 #	3948.951	5000.003 #	4273.568	2369.241	1703.246	5000.000#	4401.540	2121.237	1125.422	5000.000	1539.723	2985.827	2147.868

\$ Allocation and Offtake is upto June, 2015

# The total in certain cases may not add upto the Grand total shown of allocation made to the States due to reallocation made from the unlifted savings within the overall allocations.  
Offtake source: FCI



**Statement-III***Statement showing Allocation of Sugar for PDS during last three years*

(Qty. in '000' Tonnes)

State/UT	Allocations		
	2010-11*	2011-12*	2012-13 **
1	2	3	4
Andhra Pradesh	124.37	124.37	81.65
Bihar	251.07	246.98	123.41
Chandigarh	0.88	0.93	0.73
Chhattisgarh	56.28	45.27	30.72
Dadra and Nagar Haveli	0.6	0.61	0.41
Daman and Diu	0.12	0.13	0.09
Delhi	37.16	37.30	24.54
Goa	1.58	1.59	1.03
Gujarat	75.98	76.39	50.12
Haryana	32.06	32.22	22.23
Himachal Pradesh	57.08	56.22	38.35
Jharkhand	86.27	80.97	40.15
Karikal	0.64	0.64	0.42
Karnataka	109.7	109.74	72.31
Kerala	56.95	63.17	32.93
Madhya Pradesh	155.83	150.85	99.59
Maharashtra	176.43	173.57	116.26
Mahe	0.02	0.02	0.01
Odisha	108.58	104.74	66.26
Puducherry	2.2	2.30	1.47
Punjab	20.86	20.94	13.67
Rajasthan	94.61	94.74	59.92
Sikkim	4.76	5.20	2.77
Tamil Nadu	133.37	136.85	90.14
Uttar Pradesh	412.48	412.56	280.20

1	2	3	4
Uttarakhand	73.49	73.73	49.62
West Bengal	178.84	173.12	115.90
Yanam	0.15	0.15	0.10
<b>FCI Operated States</b>			
Andaman and Nicobar Islands	4.74	2.19	2.37
Arunachal Pradesh	10.27	10.36	7.00
Assam	224.52	223.82	149.97
Jammu and Kashmir	87.8	87.83	58.97
Lakshadweep	1.34	1.25	0.70
Manipur	21.93	21.97	14.71
Meghalaya	20.96	20.98	14.07
Mizoram	8.24	8.29	5.57
Nagaland	14.64	14.70	9.82
Tripura	32.86	32.94	21.77
<b>TOTAL</b>	<b>2679.66</b>	<b>2649.63</b>	<b>1699.95</b>

\* Sugar season basis (October to September)

#Allocation for the period October,2012 to May, 2013.

**Statement-IV**

*Statement showing State-wise quantity of sugar distributed under PDS from 1st June, 2013 to 31st March, 2015.*

(Quantity in MT)

Sl. No.	State Name	Financial Year 2013-14	Financial Year 2014-15
1	2	3	4
1.	Andaman and Nicobar Islands	3470.93	3482.17
2.	Andhra Pradesh	104488.99	59210.00
3.	Arunachal Pradesh *		
4.	Assam *		
5.	Bihar *		
6.	Chandigarh	157.50	
7.	Chhattisgarh	42621.00	56156.00

1	2	3	4
8.	Daman and Diu *		
9.	Delhi	17423.80	18341.65
10.	DNH *		
11.	Goa	806.74	1486.64
12.	Gujarat	53085.00	74970.00
13.	Haryana	25358.01	29099.52
14.	Himachal Pradesh	48759.55	43275.13
15.	Jammu and Kashmir	41772.00	84399.92
16.	Jharkhand **		
17.	Karnataka	0.00	57166.00
18.	Kerala	37645.36	52836.00
19.	Lakshadweep	529.92	458.35
20.	Madhya Pradesh	111170.00	142093.30
21.	Maharashtra	0.00	92201.81
22.	Manipur	0.00	21364.00
23.	Meghalaya	5112.00	0.00
24.	Mizoram	2060.00	0.00
25.	Nagaland	9560.00	14276.00
26.	Odisha *		
27.	Puducherry	7473.10	1443.44
28.	Punjab *		
29.	Rajasthan	78512.00	71170.00
30.	Sikkim	1638.00	2184.00
31.	Tamil Nadu	114990.00	136630.00
32.	Tripura	10000.00	10000.00
33.	Uttar Pradesh	319475.90	411216.00
34.	Uttarakhand	53418.86	72335.43
35.	West Bengal	67720.44	115162.66
36.	Telangana	0.00	43143.00
	TOTAL	1157249.09	1614101.01

Note: - \* Not participating in the Scheme.

\*\* Jharkhand State shown interest in participating in the scheme from 1st April, 2015.

**Statement-V***State-wise PDS SKO allocation in KL*

Sl.No.	Name of States/UTs	2015-16 (approved allocation)	2014-15	2013-14	2012-13	2011-12	2010-11
1	2	3	4	5	6	7	8
1.	Andaman and Nicobar Islands	5772	6408	6912	7236	7248	7248
2.	Andhra Pradesh	266676	320580	465996	465996	530808	595800
3.	Arunachal Pradesh	10320	11460	11479	11556	11628	11736
4.	Assam	321372	327924	327966	328152	330708	331176
5.	Bihar	796704	812964	814068	817212	820320	824760
6.	Chandigarh	2988	3324	3528	3960	7332	9168
7.	Chhattisgarh	172272	175788	180072	186240	186600	186972
8.	Dadra and Nagar Haveli	1836	2040	2280	2280	2484	3036
9.	Daman and Diu	828	876	876	912	2016	2328
10.	Delhi	0	0	53424	53904	61380	138900
11.	Goa	5136	5244	5244	5460	19776	22680
12.	Gujarat	657336	670752	673416	673584	673584	920556
13.	Haryana	88344	90144	91260	95076	157260	172632
14.	Himachal Pradesh	24144	24636	24660	25140	32472	40260
15.	Jammu and Kashmir*	81180	90198	94698	94698	95082	95082

1	2	3	4	5	6	7	8
16.	Jharkhand	262572	267936	268704	269988	270276	270852
17.	Karnataka	509832	522768	522888	522888	539544	562812
18.	Kerala	117780	120180	120192	125196	197124	225096
19.	Lakshadweep	984	1008	1008	1008	1020	1020
20.	Madhya Pradesh	589824	625572	625668	625980	626412	626412
21.	Maharashtra	626256	695844	730464	945720	1258812	1564176
22.	Manipur	23388	24960	24967	25344	25344	25344
23.	Meghalaya	25428	25944	25944	25944	26064	26136
24.	Mizoram	6672	7416	7800	7836	7836	7920
25.	Nagaland	16752	17088	17100	17100	17100	17100
26.	Odisha	389724	397680	398988	399768	400944	403140
27.	Puducherry	4260	4344	4440	4668	10440	15732
28.	Punjab	85380	89664	90132	103884	272556	285396
29.	Rajasthan	495180	505284	508764	510960	511404	511644
30.	Sikkim	5712	6348	6348	6348	6588	6600
31.	Tamil Nadu	341724	348696	348696	482244	551352	633648
32.	Telangana	174480	145404	0	0	0	0
33.	Tripura	38400	39180	39180	39180	39264	39300
34.	Uttar Pradesh	1557600	1589388	1590000	1592148	1592700	1593768
35.	Uttrakhand	35196	35916	36168	37932	107520	111060
36.	West Bengal	943332	962580	963528	964464	964728	965388
TOTAL		8685384	8975538	9086858	9480006	10365726	1254878

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Written Answers to

[RAJYA SABHA]

Unstarred Questions

**Statement-VI**

*Statement indicating Essential Commodities distributed by State Governments in addition to wheat, rice, coarse- grain, sugar and SKO through PDS outlets*

(as on 31.12.2014)

Sl. No	State	Essential Commodity (other than wheat, rice, coarse-grain, sugar and SKO)	Qty. allotted per family per month	Issue price per kg./ltrs	Scheme operational since	Reported <i>vide</i> letter dated
1	2	3	4	5	6	7
1.	Andhra Pradesh	P. Oil	1ltr. Pouch	Rs. 40/-per litre (910gms)	June 2008	10.07.2014
		Red Gram Dal	1 kg.	Rs. 50/- per kg	June 2008	
		Wheat Atta	1 kg. Pack	Rs. 16.50/-per kg	April, 2013	
		Iodized Salt	1 kg. Pack	Rs. 5.00/-per kg	April, 2013	
		Red Chilly Powder	¼ kg. Pack	Rs. 20/- (1/4 kg)	April, 2013	
		Tamarind	½ kg. Pack	Rs. 30/- (1/2 kg)	April, 2013	
		Turmeric Powder	100 gms Pack	Rs. 10/- (100 gms)	April, 2013	
2.	Assam	Salt	1 Kg.	Polypack= Rs.5/ Ordinary= Rs. 4/-	1983	11.12.2009
3.	Chhattisgarh	Amrit Iodized Salt	2 Kg.	Free of cost	Jan, 2004	27.05.2014
		Chana (in schedule areas)	2 Kg.	Rs. 5/-	June, 2011	
		Dal (in non- schedule areas)	2 Kg.	Rs. 10/-	May, 2013	

1	2	3	4	5	6	7
4.	Gujarat	Iodized Salt	1Kg. upto 6 member/ 2kg above 6 member per BPL/AAY card	Rs. 1/- per kg	02.09.2009	02.12.2014
5.	Haryana	Pulses (Chana Dal & Sabut Masur inter changeable)	2.5 kg. per ration card (SBPL,BPL&AAY )	Rs.20/- per kg	August, 2013	10.02.2014
6.	Himachal Pradesh	Moong Whole	1 Kg per ration card having 5 and above family members per month	Rs. 49.99/- per kg	1.4.2007	12.12.2013
		Dal Urd	1kg per ration card per month to all ration card holders	Rs. 34.99/- per kg		
		Dal Chana	1kg per ration card having 3 and above family members per month	Rs. 25/- per kg		
		Mustard oil	1 ltr. per ration card per month having 1 & 2 family members & 2 ltr. per ration card per month having 3 and above family members	₹ 59/- per ltrs.		
		Iodized salt	1kg per ration card per month for all ration card holders	₹ 4/- per kg		
7.	Kerala	Wheat Flour (Fortified)	2 kg	Rs. 12/- per kg	2006	09.12.2013
8.	Madhya Pradesh	Salt	1 Kg	₹ 1/- per kg	January 2007 (for 89 Tribal blocks) 01.01.2014 (for whole State)	27.05.2014

9.	Maharashtra	Palm Oil	1 ltr.	₹50/- per ltr	April, 2013 to Sept. 2013	15.05.2013
10.	Punjab	Pulses	0.5 kg per member to a max. of 2.5 kg per family	₹ 20/-	15.08.2007	02.06.2014
11.	Rajasthan	Tea (CTC)	As per demand	₹ 160/- per kg	August, 2011	22.11.2013
		Washing Soap	As per demand	₹. 40/- per kg (₹ 08/- per 200 gm. Cake)	June, 2012	
		Free Flow Iodized Salt	As per demand	₹. 06/- per kg	March, 2012	
		Red Chilli Powder	As per demand	₹ 135/- per kg (₹ 27/- per 200 gm. packet)	March, 2013	
		Turmeric Powder	As per demand	₹ 135/- per kg (Rs. 27/- per 200 gm. packet)	March, 2013	
		Coriander Powder	As per demand	₹ 110/- per kg (₹ 22/- per 200 gm. packet)	March, 2013	
		Green Moong Dal	As per demand	₹ 73/- per kg	Feb. 2013	
12.	Tamil Nadu	Toor Dhall	1 kg.	₹30/-	2007	03.11.2014
		Urad Dhall	1 kg.	₹ 30/-	2007	
		Palmolein Oil	1 litre	₹ 25/-	2007	
13.	Telangana	Redgram Dal	1 kg pack per card per month	₹ 50/-	April, 2013	18.11.2014
		Wheat Atta	1 kg pack per card per month	₹ 16.50/-	April, 2013	
		Iodized Salt	1 kg pack per card per month	₹ 5/-	April, 2013	
		Red Chilli Powder	¼ kg pack per card per month	₹ 20/-	April, 2013	
		Tamarind	½ kg pack per card per month	₹30/-	April, 2013	
		Turmeric Powder	100 gms pack per card per month	₹ 10/-	April, 2013	



1	2	3	4	5	6	7
14.	Tripura	Iodised Salt	1 kg	-	-	16.05.2012
15.	West Bengal	Mustard Oil	Max. 1 ltrs. Per family/ festival season	₹ 76/- per litre	2001	27.05.2014
		Biscuits	8 packets of 100 gms. of any variety per family / month	₹ 2.50 to ₹ 20/- (According to weight & variety)	1998	
		Toilet Soap	4 pcs per family/month	₹ 8/- to ₹ 16/- (According to weight)	1995	
		Laundry Soap	8 pcs per family/ month	₹ 7.50/- per 200 gm	1992	
		Detergent Powder	4 Kg per family/ month	₹ 9/- to ₹ 32/- (According to weight)	1994	
		Haldi	400 gms per family / month	₹ 7.50 to ₹ 15/- (According to weight)	1982	
		Lanka	200 gms per family / month	₹ 10/- per 50 gms	1982	
		Dhania	200 gms per family / month	₹ 7/- per 50 gms	1982	
		Jeera	200 gms per family / month	₹ 13/- per 50 gms	1982	
		Papad	800 gms per family / month	₹ 17.50/-per 200 gms (Plain) ₹ 18.50/- per 200 gms (Masala)	1986	
		Exercise Book	12 pcs. of each category per family / month	Doller:- ₹ 2.20 to ₹ 12/- per pc. (According to the No. of pages) Premium:- ₹ 10 to ₹ 15/- per pc. (According to the No. of pages)	1999	
		Match Box (Shakti)	4 pkts (Each packet of 10 no. of match box) per family / month	Carborised – 90 paise/ pc. Non- Carborised – 50 paise/pc.	1994	

		Incense Sticks	4 pkts per card per month	Rs 7/- 15 sticks	1999	
		Phytofresh	4 Bottle per family / month	₹ 29/- per 500ml	2004	
		Phytoclean	4 Bottle per family / month	₹ 26/- per 500ml	2004	
		Black Phenyle	4 Bottle per family / month	₹ 31/- per 450ml	2004	
		Dish-Washing Bar	400gm per family/ month	₹ 7/- per 200 gm ₹ 13/- per 400 gm	2008	
		CTC Tea	50 gm per head/ month	₹ 9/- per 50 gm Rs 17/- per 100 gm	2004	
		Iodized Salt	2 kg per family/ week	Labanya – ₹ 7/- per kg. Essential – ₹ 4.50/- per kg	1996	
		Tooth Paste	50 gm.	₹ 8.25/- to ₹ 10.00/-		
16.	Daman & Diu	Dal, Oil, Tooth- paste, match box etc.	-	-	-	20.11.2012
17.	Puducherry	Single Boiled Rice	10 kg	Free	November, 2013	20.10.2014

procured from open market.

*Note:* 19 State/UT Governments namely, Arunachal Pradesh, Bihar, Delhi, Goa, Jammu and Kashmir, Jharkhand, Karnataka, Manipur, Meghalaya, Mizoram, Nagaland, Odisha, Sikkim, Uttar Pradesh, Uttarakhand, Andaman and Nicobar Islands, Chandigarh, Dadra and Nagar Haveli and Lakshadweep have reported that they are not distributing essential commodities in addition to wheat, rice, coarse-grain, sugar and SKO through PDS outlets.